

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.11.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Indevan Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 502/2025 For Stay IA No. 1559/2025	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	
2.	Comp App (AT) (CH) (Ins) No. 572/2025	AU Metals Pvt Ltd Rep by its Director Amrith Garg Vs C. Ramasubramaniam Liquidator of Naachiar Paper Boards Pvt Ltd	Mr.AG Sathyanarayana	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 576/2025 For Condone Delay IA No. 1616/2025 For Stay IA No. 1617/2025 With defects	Office of Assistant Commissioner of Income Tax Vs Sripatham Venkatasubramanian Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	
4.	Comp App (AT) (CH) (Ins) No. 577/2025 With defects	S Sreedhar Reddy Vs State Bank of India & Anr.	Mr. K Pawan Jhabakh	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness

6.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
7.	IA No. 567, 719 & 938/2025 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd & Anr	Mr. Syed Datha	Ms. Ramya R2
8.	IA No. 1371/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	
9.	A No. 1373/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr.	Mr. Pranav Gopalakrishnan	
10.	TA (AT) No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 219/2025 For Stay IA No. 618/2025	TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt Ltd Vs Aadarsh Surana Suspended Director & 6 Ors	Mr. R Sivaraman	Mr. K Pawan Jhabakh R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11

13.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No. 263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt Ltd & 4 Ors.	Mr. Bijoy P Pulipra	Dr. KS Ravichandran R1- R3 Mr. Sankar P Panicker R4, R5
14.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No. 528/2022	Eera Investments Vs MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
15.	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	Shivakumar & Suresh
16.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	Shivakumar & Suresh
17.	Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	PK Ramesh, Suspended Director of Call Express Constructions (India) Pvt Ltd Vs The India Cements Ltd & Anr	Mr. Pranava Charan	Mr. Gautam S Raman R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
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- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms.Anusha , Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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